

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH, ALLAHABAD.

Allahabad, this the 11th day of March 2002.

QUORUM : HON. MR. JUSTICE R.R.K. TRIVEDI, V.C.  
HON. MR. S. DAYAL, A.M.

O.A. No. 1201 of 1994.

Bhagwati Prasad Yadav a/a 63 years s/o Late Matadin r/o  
90/13E/1, Muir Road, Rajapur, Allahabad.... .... Applicant.  
Counsel for applicant : Sri A.K. Sinha.

Versus

1. Union of India through General Manager, N. Railway,  
New Delhi.
2. Divisional Railway Manager, N. Railway, Allahabad.
3. Divisional Personnel Officer, N. Railway, Allahabad.
- .....
- ..... Respondents.

Counsel for respondents : Sri B.B. Paul.

O R D E R (ORAL)

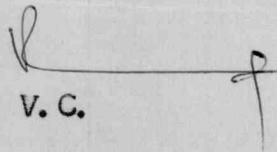
BY HON. MR. JUSTICE R.R.K. TRIVEDI, V.C.

By this O.A., the applicant has challenged the order dated 7.10.93 by which his representation dated 17.8.93 (Annexure A-5) has been rejected. In fact, the applicant had submitted his representation dated <sup>12-11-1990</sup> ~~12.9.93~~ which contained detailed reasons about his grievances and also his claim based on the judgment of Hon'ble High Court dated 3.9.74 in writ petition No.4868/71. A copy of the representation dated 12.11.90 was enclosed along with representation dated 17.8.93 which ~~has~~ been rejected. The impugned order dated 7.10.93 does not deal with the facts as stated by the applicant in his representation dated 12.11.90 which was part of the representation dated 13.8.93. In our opinion, the order dated 7.10.93 is liable to be quashed on the ~~short~~ ground and matter required to be remitted ~~by~~ passing a fresh order taking into account all the judgments <sup>mentioned</sup> ~~recorded~~ in the representation dated 12.11.90.

2. For the reasons stated above, the O.A. is allowed. The order dated 7.10.93 is quashed. The Respondent No.2 is directed to decide the representation of the applicant dated 12.11.90 along with representation dated 17.8.93 by a reasoned and detailed order within two months, *From the date a copy of this order is filed before him.*  
There will be no order as to costs.



A.M.



V. C.

Asthana/  
11.3.02